NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

51

C.P No. 1066/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

Lark Chemicals Pvt.Ltd.

V/s.

Goa Antibiotics and Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

51. Pooja Kane
ilb Dhruve Liladhar & Gor Applicant

ORDER

CP No. 1066/ I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)